## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/248/ (IB)/2017

NAME OF THE PETITIONER(S)

: QUALITY MILLS STORES

NAME OF THE RESPONDENT(S)

: RAJALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S.V. Supraja

coursel for Petitioner S.V. Supraja

Chandramouli Prabhakar

Coursel for Respondent

(3) A.K. Mylsamy Associates

## **ORDER**

Counsel representing both the parties are present. Respondent Counsel stated that in relation to the claim made by the Petitioner, for filing a joint memo of compromise, prayed time. At request of both the Counsel, time is enlarged. Put up on 04.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

ghk